

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4120**

TO BE ANSWERED ON July 18, 2019

**AVAILABILITY OF QUARTERS FOR CENTRAL GOVERNMENT
EMPLOYEES**

**No. 4120. SHRI KHAGEN MURMU :
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is huge gap between demand for and availability of residential quarters for Central Government employees in Delhi and if so, the details thereof, type-wise and location-wise;**
- (b) the details of residential quarters constructed in Delhi during the last five years, type-wise and location-wise;**
- (c) the reasons for the Government's failure to provide hundred per cent accommodation facility to employees so far;**
- (d) whether the Government has any plan to construct quarters on massive scale to end the long waiting list in Delhi and if so, the details thereof and if not, the reasons therefor;**
- (e) whether a large number of occupants are still continuing to occupy such accommodation in Delhi even after expiry of their defined period/tenure for the purpose and if so, the details thereof; and**
- (f) the steps being taken by the Government to vacate such premises?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a): The percentage gap between demand and availability of General Pool Residential Accommodation (GPRA) in Delhi is about 22%. The category-wise details of demand and availability status of GPRA in Delhi is enclosed at Annexure-I. Location wise details of demand are not maintained.

(b): The details of GPRAs constructed in Delhi during the last five years, category and location-wise is at Annexure-II.

(c) & (D): All Government employees do not demand GPRA, since some prefer to make private arrangements or avail House Rent Allowance(HRA). The government has taken various steps to maintain the balance between demand and allotment including construction of new residential units. The details of projects which are presently under construction/redevelopment are at Annexure-III.

(e): No, Sir. There are about 5% unauthorized occupants as per Government Accommodation Management System (GAMS) at present.

(f): Action to vacate/evict the unauthorised occupants is taken as per the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

ANNEXURE-I**ANNEXURE RERERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4120 FOR ANSWER ON 18.07.2019**

House Type	Demand	Availability	Shortage	% of Satisfaction Level
1	8361	13752	0	164.48
2	26942	22807	4135	84.65
3	15824	12645	3179	79.91
4	7104	5348	1756	75.28
4S	2675	790	1885	29.53
5A	2590	1694	896	65.41
5B	2330	1277	1053	54.81
6A	1635	993	642	60.73
6B	353	230	123	65.16
7	241	247	0	102.49
8	250	163	87	65.2
DS	3137	1643	1494	52.37
SK	8384	291	8093	3.47
Total	79826	61880	17946	77.51

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4120 FOR ANSWER ON 18.07.2019****Details of residential quarters constructed in Delhi under GPRA during the last five years:**

Sl. No.	Location	Type of accommodations	No. of Units
1.	Dev Nagar	Type-III	784
2.	Deen Dayal Upadhyay Marg	Type V-B	138
		Type VI-A	103
3.	DIZ Area	Type-IV	30
4.	Kidwai Nagar East	Type-II	270
		Type-III	675
		Type-IV	424
		Type-V	444
		Type-VI	123
		Type-VII	60

ANNEXURE-III**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4120 FOR ANSWER ON 18.07.2019**

Sl. No.	Location	Accommodation prior to redevelopment	Proposed Accommodation under Redevelopment Project	No. of Accommodation under Re-development Project
1.	Kidwai Nagar (E)	2444	4608	Type II (780) Type III (1025) Type IV (1472) Type V (1078) Type VI (192) Type VII (61)
2.	Shrinivas Puri	1432	4994	Type II (1554) Type III (1500) Type IV (1350) Type V (400) Type VI (190)
3.	Netaji Nagar	2772	4568	Type II (1342) Type III (1362) Type IV (793) Type V (559) Type VI (512)
4.	Sarojini Nagar	4687	9902	Type II (2762) Type III (2700) Type IV (2492) Type V (1012) Type VI (936)
5.	Kasturba Nagar	2521	3585	Type II (1206) Type III (1200) Type IV (870) Type V (165)

				Type VI (144)
6.	Thyagraj Nagar	602	703	Type II (371) Type III (287) Type IV (45)
7.	Mohammad pur	328	708	Type II (378) Type III (330)

New construction proposed:

Sl. No.	Location	Type of Unit	Proposed Dwelling Units of GPRA
1.	Ghitorni	VIII	150
2.		VII	400
3.		VI	100
4.		V	600
6.		IV	1000
7.		III	1800
8.		II	1750
